

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl) No(s).6 3 0 6 / 2 0 0 5

(From the judgement and order dated 0 9 / 0 9 / 2 0 0 5 in CR LA No. 1 3 6 2 / 1 9 9 9 of
The HIGH COUR T OF A.P AT HYD E R A B A D)

K. SUB B A R E D D Y

Petitioner(s)

V E R S U S

STA T E OF A.P.

Respondent(s)

(With appln(s) for bail and office report)
(for final disposal)

Date: 2 4 / 0 8 / 2 0 0 7 This Petition was called on for hearing today.

CORAM :

HON'BLE Dr. JUS T I C E ARI J I T PA S A Y A T
HON'BLE MR. JUS T I C E D.K. JA I N

For Petitioner(s)

Mr. C.S.N. Mohan Rao,Adv.

For Respondent(s)

Mrs.D. Bha r a thi Reddy,Adv.

UPON hearing counsel the Court made the following
OR D E R

Arguments heard.

Orders reserved.

(Ganga Thak u r)
P S to Registrar

(Vijay Aggarwal)
Court Master